

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory  
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. PWD-LIT/78/2021-05 dated .06.2021  
PWD-LIT/69/2021-05 dated .06.2021  
PWD-LIT/74/2021-05 dated .06.2021

**GOVERNMENT ORDER NO:- 3663-JK (LD) of 2021**  
**DATED:- 29 - 06 - 2021**

Sanction is hereby accorded to the appointment of Officer of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

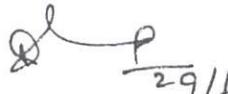
Secretary to Government,

Dated:- 29 - 06 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department.
5. Director Litigation, Kashmir
6. Registrar General, J&K High Court, Jammu/Srinagar.
7. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
8. Director Litigation, Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation (OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

  
**(Khursheed Ahmad Bhat)**  
Additional Secretary to Government

Annexure to the Government Order No. 3663-JK(LD) of 2021 dated 29.06.2021

S NO.	Title of the Case	OIC
1	WP(C) No 1168/2021 titled Babu Satpal and ors V/s UT of J&k and Ors	Mr. Kuldeep Nathiyal, Superintending Engineer, PW(R&B) Circle, Jammu
2	WP(C) No 873/2021 titled Abdul Rashid Malik V/s UT of J&K and Ors	Mr Joginder Paul, Executive Engineer, PW(R&B) Division, Mahore
3	WP(C) No. 30/2021 titled Inhabitants of village Bathuna V/s State and Ors	Mr. Manzoor Hussain, Chief Enginner, PMGSY, Jammu

  
29/6